

(b) if so, what are the details thereof; should have precedence over competitive and aspect of sports. These guidelines have

(c) the progress so far made in this regard? been brought to the notice of State Governments who are to implement the programme of broadbasing sports. The Central Government is also implementing a scheme under which financial assistance is available to the State Governments/State Sports Councils for the establishment of Rural Sports Centres on a matching basis.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM) : (a) to (c) A statement is laid on the Table of the Sabha.

Statement

Government is conscious of the need of broadbase sports activities and encouraging these in rural areas. Coaching in sports is being given to rural youth under expert coaches employed in various Regional Coaching Centres under the National Coaching Scheme. Promotion of sports and games in the rural sector is also an important part of the programmes of the Nehru Yuvak Kendras which have been provided with trained coaches for this purpose.

A nation-wide programme of rural sports tournaments is in operation since 1970-71 and in this connection, special coaching camps are held for rural sportsmen. The total number of boys and girls involved in these tournaments during 1975-76 is estimated at about 7 lakhs. Scholarships are also awarded to deserving sportsmen who show proficiency. To intensify these efforts aimed at broad-basing sports, it was decided in the meeting of the States Ministers of Sports, Presidents of State Sports Councils and President/Members of the All India Council of Sports held in November, 1974, that each State Government/State Sports Council should undertake to involve around 1,500 youth in active sports in each block, thus ensuring the participation of about 80 lakh young men and women by the end of the Fifth Five Year Plan Period.

The guidelines for the development of games, sports and physical culture activities in the country evolved by the Ministry in July, 1975, also stress that the programme of creating a mass movement in sports

The programmes are at varying stages of implementation in the different States and Union Territories. The progress is being watched and discussions are held with the State Governments from time to time to ensure speedy implementation.

Leprosy cases in States

*208. SHRI BHAIRAB CHANDRA MAHANTI : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state the number of persons who are afflicted by leprosy in each of the States of Orissa, Tamil Nadu, Andhra Pradesh, West Bengal, Maharashtra, Bihar, Uttar Pradesh, Karnataka and Madhya Pradesh and the percentage of such cases to the population of the respective State ?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH) : A statement containing the estimated number of persons afflicted with leprosy (1971 Census) and the number of cases detected and recorded for treatment in these States, together with the percentage of the estimated cases to the total population, is placed on the Table of the Sabha.

Statement

Name of States	Estimated population afflicted with leprosy as per 1971 census	Actual number of cases detected and recorded so far	% of leprosy patients to the population of the State
	lakhs	lakhs	
1. Orissa	2. 37	0.81	1.08
2. Tamil Nadu	7.83	3.53	1.90
3. Andhra Pradesh	6.28	2.35	1.44
4. West Bengal	3.80	0.93	0.85
5. Maharashtra	2.80	2.28	0.56
6. Bihar	3.39	0.97	0.60
7. Uttar Pradesh	1.68	1.23	0.19
8. Karnataka	1.74	0.58	0.59
9. Madhya Pradesh	0.32	0.24	0.07
	30.21	12.92	

Area of Land brought under Cultivation

*209. SHRI D. N. DWIVEDI : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state the area of land brought under cultivation in each State in the second-half of the year 1975 ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHAB P. SHINDE) : Information on area of land brought under cultivation in the second half of 1975 is not yet available. However, preliminary data received from States indicate an increase in area in 1975-76 over 1974-75 under most crops in the country.

*210. [Transferred to the 26th March, 1976.]

उर्वरकों का आयात

274. डा० रामकृपाल सिंह : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) फरवरी, 1975 से फरवरी 1976 के दौरान प्रति मास किन-किन देशों से कितनी-कितनी मात्रा में उर्वरकों का आयात किया गया था ; और

(ख) ये उर्वरक किस दर पर आयात किए गए थे और इन का आयात किए जाने के क्या कारण थे ?

†[Imports of Fertilisers]

274. DR. RAMKRIPAL SINHA : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) the names of the countries from which fertilizers were imported in each month from February, 1975 to February, 1976 and the quantity of such imports ; and

(b) the rates at which the fertilizers were imported and the reasons for importing the same ?]

कृषि और सिंचाई मंत्रालय में उपसंजी (श्री प्रभुदास पटेल) : (क) जिन देशों से उर्वरकों का आयात किया गया है, उनके नाम और नदान के आधार पर फरवरी, 1975 से फरवरी, 1976 के हर महीने में प्राप्त उर्वरकों की मात्रा

†[] English translation.